

[*Translation*]**Hostel Facility for Girls in Navodaya Vidyalayas**

2527. SHRIMATI MANORAMA SINGH : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Government have provided hostel facility for girls in Navodaya Vidyalayas;

(b) the number of girls in each such Vidyalaya and the number of girls who have demanded hostel facility so far; and

(c) the procedure followed for enrolment of girls in these Vidyalayas with a view to increase their number ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAH) : (a) Yes, Sir. The Scheme provides for separate hostels for girls.

(b) and (c). The total number of girl students admitted in 83 Navodaya Vidyalayas which were established in the years 1985-86 and 1986-87 is 1988. The number of girls in each Navodaya Vidyalaya is given in the statement below.

An admission test is being conducted every at the district level through National Council for Educational Research and Training for enrolment of students including girls into the Navodaya Vidyalayas.

Statement

No. of Girls Studying in Navodaya Vidyalayas	
S. No.	State/Place
ANDHRA PRADESH	
1.	Nalgonda 14
2.	Nizamsabad 16
3.	Chittoor 13

4. Karia Nagar 12

BIHAR

5. Samastipur 06
6. Monghyr 04
7. West Champaran 02
8. Dumka 09
9. Bhojpur 02
10. Madhubani 05
11. Gumla 18

DADAR AND NAGAR HAVELI

12. Rakholi 18

ARUNACHAL PRADESH

13. Dibang Valley 23

GUJARAT

14. Khera 05
15. Junagarh 11

HARYANA

16. Pabra (Hissar) 10
17. Jind 10
18. Rohtak (Jhajjar) 19

GOA

19. Canacona 20

HIMACHAL PRADESH

20. Chamba 21
21. Shimla 21
22. Mandi 13
23. Sirmour 19

KARNATAKA

24. Bangalore 17

25. Chikmanglur	25	49. Baghmara (West Garo Hills)	Information not avail- ble
26. Kolar	12		
27. Mandya	17	50. East Khasi Hills	19
28. Raichur	19	ORISSA	
29. Shimoga	13	51. Dhenkanal	07
KERALA		52. Keonjhar	09
30. Ernakulam	30	53. Koraput	09
31. Idukki	24	54. Cuttack	10
32. Kasargod	19	55. Phulbani	08
33. Pathanamthitta	33	PONDICHERRY	
MADHYA PRADESH		56. Karaikal	14
34. Narsinghpur	06	57. Pondicherry	22
35. Jhabua	07	PUNJAB	
36. Hoshangabad	04	58. Ludhiana	19
37. Jabalpur	07	59. Faridkot	13
38. Panna	06	60. Sangrur	29
39. Tikamgarh	07	RAJASTHAN	
40. Raichur	10	61. Nagaur	03
MAHARASHTRA		62. Churu	05
41. Latur	09	63. Banswara	07
42. Amravati	19	64. Udaipur	08
43. Buldhana	08	65. Jaipur	06
44. Osmanabad	12	UTTAR PRADESH	
45. Gadchiroli	14	66. Meerut	03
46. Nanded	06	67. Nainital	09
47. Nagpur	17	68. Fazaabad	03
MEGHALAYA		69. Buland Shahar	04
48. East Garo Hills (William Nagar)	16	70. Jaunpur	07

71. Jhansi	08
72. Sultanpur	—
73. Rai Bareilly	07
74. Gorakhpur	02
75. Bareilly	07

JAMMU AND KASHMIR

76. Pulwama	04
77. Kupwara	08
78. Baramulla	11
79. Leh	16
80. Udhampur	17
81. Rajouri	15
82. Doda	08

ANDAMAN AND NICOBAR ISLANDS

83. Port Blair	20
	988

[English]

Payment to Translators by Bureau for Promotion of Urdu

2528. SHRI RAJ KUMAR RAI :
Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the total number of books taken up for translation into Urdu by the Bureau for Promotion of Urdu;

(b) the number of translated manuscripts received by the Bureau till 31 December, 1979;

(c) whether the translators who undertook the translation work for the Bureau, have been paid their remunerations and if not, the particulars of the cases in which the translators are yet to be paid their remunerations; and

(d) the steps taken to expedite their payments?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI) : (a) Bureau for Promotion of Urdu has taken up 408 cases for translation so far.

(b) and (c). Bureau received 227 translated manuscripts approved by the experts for printing till 31 December, 1979. Particulars of the cases upto 31 December, 1979 in which the translators are yet to be paid the remainder of the remuneration is contained in the statement below.

(d) wherever the translation work has been found satisfactory, the remuneration is being released.

Statement

Particulars of the Cases in which the Translators are yet to be Paid the Translation Charges

Sl. No.	Category of cases	Particulars of cases
1.	Where the 10% payment of translation charges are withheld for completion of printing/publication of the work.	1. "A Short History of Aurangzeb" translated by Shri Abdul Mujeeb Suharvi. 2. "History of China" translated by Mr. Aftab Ahmad Khan. 3. "Some Aspects of Muslim Administration" translated by Shri Ghulam Rabbani Taban.